

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:506
ANSWERED ON:09.07.2004
AGRICULTURE CREDIT FUND
Rao Shri Sambasiva Rayapati

Will the Minister of FINANCE be pleased to state:

- (a) whether the sanctioning committee of the recently set up Agriculture Credit Fund has sanctioned Rs.176 crores to various States for projects relating to minor irrigation, soil and water conservation, flood protection and agro forestry;
- (b) if so, the total amount provided to each State under this scheme; and
- (c) the details of utilization of these funds as on date?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

fa) & (b): In the first meeting of the Sanctioning Committee of the Agriculture Infrastructure and Credit Fund, Rs.176 crore has been sanctioned to 9 States as yei details given below:

| S.No | Name of State | Sector | Amount Sanctioned (Rs. Crore) |
|------|------------------|--|----------------------------------|
| 1. | Bihar | Medium Irrigation components | 12.73 |
| 2. | Himachal Pradesh | Irrigation & Flood Protection | 2248 |
| 3. | Karnataka | Minor Irrigation, Soil & Water Conservation | 4687 |
| 4. | Kerala | -do- | 3.90 |
| 5. | Nagaland | Agro-Forestry | 4.51 |
| 6. | Orissa | Minor Irrigation and Flood Protection | 62.27 |
| 7. | Tripura | Cold Storage | 3.17 |
| 8. | Uttaranchal | Minor Irrigation | 3.47 |
| 9. | Uttar Pradesh | Flood Protection | 16.60 |

TOTAL 176.00

{c): The funds sanctioned would be utilized by the State Governments in a period of three years.